

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-264
IB-34(ND)/2020

IN THE MATTER OF:

Amit Singla.

Vs.

Indiglobal Tradelinks Pvt Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 16.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SMT SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :
For the Respondent/CD :
For the Intervener :

ORDER

In view, of the Circular Dated 15.03.2020, the matter stands adjourned to 12.05.2020.


(Madhu Narula)
COURT OFFICER